

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5025/2015

BHARAT SANCHAR NIGAM LIMITED

Appellant(s)

VERSUS

THE COMMISSIONER TRADE TAX

Respondent(s)

WITH

C.A. No. 5026/2015 (III-A)

C.A. No. 5027/2015 (III-A)

Date : 20-02-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) : Mr. Rajiv Tyagi, AOR
Mr. M.C. Kochhar, Adv.
Mr. Mohit Kochhar, Adv.
Mr. Rohit Gupta, Adv.
Mr. Rahul Tyagi, Adv.

For Respondent(s) : Mr. Bhakti Vardhan Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Time is sought on behalf of learned counsel appearing for the
appellant.

List on 24th April, 2025.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)